

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 24th February, 2025

No. LJ(B) 92/92/185 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Smti. Vevotolu Kezo, Assistant Commissioner as the Executive Magistrate within Ri Bhoi District with immediate effect until further orders.

**Sd/-
(Cyril V.D. Diengdoh),
Commissioner & Secretary to the
Govt. of Meghalaya,
Law (B) Department

**Memo No. LJ (B) 92/92/185 -A,
Copy forwarded to:-**

Dated Shillong, the 24th February, 2025

1. The Deputy Commissioner, Ri Bhoi District, Nongpoh with reference to your letter No. DCRB (L&O) 21/2014/Pt./166 Dt. 21.01.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Ramm

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.